

S.No.16

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-02-2024 AT 10:30 AM**

**IA (IBC) 1550/2023 & Contempt. A (IBC) 17/2023 in
CP(IB) No.15/9/HDB/2021
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Dugar Polymers Limited

...Operational Creditor

VS

Maruthi Tubes Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1550/2023 & Contempt. A (IBC) 17/2023

Matter re-posted to 13.03.2024, for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)